

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/66/2024 in Company Petition /68/2023
NAME OF THE COMPANY	Krisani Bio Sciences Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Mahesh Kandula
NAME OF THE RESPONDENT(S)	Krisani Bio Sciences Pvt Ltd
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mrs. Kavitha Rani for the Petitioner.

Ld. Counsel Ms. Pragathi for R1.

Ld. Counsel Mr. Naresh Kumar Sangam for R4, R11 to R15.

Ld. Counsel Mr. Amir Bavani for R2.

Ld. Counsel Ms. P. Madhavi for R3, R8 and R9.

Ld. Counsel Ms. K. Monika Rao for R20.

Ld. Counsel Ms. Rishika Kumar for R18 and R19.

Ld. Counsel Ms. G. Sumathi for R6, R7, R10, R16 & R17.

Ld. Counsel for the Petitioner has to verify whether all the Respondents are served if not served, give the particulars to whom it has not been served. Proof of service be filed. **Matter is adjourned to 24.07.2024.**

IA(CA)/66/2024

Present: Ld. Counsel Mrs. Kavitha Rani for the Petitioner.

Ld. Counsel Mrs. Sree Ramya for R26, 29 and 30.

Ld. Counsel for the Petitioner has to verify whether all the Respondents are served if not served, give the particulars to whom it has not been served. Proof of service be filed. **Matter is adjourned to 24.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)